

HIGH COURT OF UTTARAKHAND, NAINITAL

NOTIFICATION

No.136/UHC/Admin.A/2022

Dated: April 04, 2022.

Shri Vivek Bharti Sharma, District & Sessions Judge, Haridwar is attached with High Court of Uttarakhand, Nainital as Officer on Special Duty (OSD) with immediate effect. However, he will not hand over the charge of the office of District & Sessions Judge, Haridwar before 15.04.2022.

No.137/UHC/Admin.A/2022

Dated: April 04, 2022.

Shri Arvind Kumar, Registrar, State Consumer Dispute Redressal Commission, Uttarakhand, Dehradun is attached with High Court of Uttarakhand, Nainital as Office on Special Duty (OSD) with immediate effect. However he will not hand over the charge of his present assignment till further orders.

By Order of the Court,

Sd/-
(Dhananjay Chaturvedi)
Registrar General.

No.1702/XIII-d-1/Admin.A/2022

Dated: April 04, 2022.

Copy forwarded to: -

1. Principal Secretary, Legislative and Parliamentary Affairs, Govt. of Uttarakhand, Dehradun.
2. The Accountant General, Uttarakhand, Mahalekhakar Bhawan, Kaulagarh, Dehradun.
3. Principal Secretary, Personnel, Government of Uttarakhand, Dehradun.
4. Secretary to Hon'ble the Governor of Uttarakhand, Rajbhawan, Dehradun.
5. Principal Secretary (Law)-cum-L.R., Government of Uttarakhand, Dehradun.
6. Director, Directorate of Treasuries, Pension & Entitlements, Uttarakhand, 23, Laxmi Road, Dalanwala, Dehradun.
7. Director, Government Press, Uttarakhand, Industrial Area, Ramnagar, Roorkee-247667, District Hardwar for Publication of the Notification in the next issue of the Gazette of Uttarakhand and also to furnish copy of Gazette to this Court.
8. All the District & Sessions Judges, Uttarakhand for information.
9. Principal Judge, Family Court, Dehradun and all the Judges, Family Courts of State Judiciary for information.
10. Director, Uttarakhand Judicial and Legal Academy, Bhowali, District Nainital for information.
11. Member Secretary, Uttarakhand State Legal Services Authority, ADR Centre, High Court Campus, Nainital for information.
12. All the Registrars of the Court.
13. P.P.S. of the Court with the request to place it before His Lordship Hon'ble the Acting Chief Justice for kind perusal.
14. P.S./P.A. to Hon'ble Judges of the Court with request the to place the same for kind perusal of Hon'ble Judges.
15. P.S. to Registrar General.
16. Chief Treasury Officer (s) Dehradun, Haridwar and Nainital.
17. Assistant Registrar (I.T.), High Court of Uttarakhand, Nainital for uploading the same on official website of the Court.
18. Guard File/Personal File.

**Deputy Registrar
Admin.A**